

Name of the corporate debtor: MANTOVANI DI DHARTI PRIVATE LIMITED ; Date of commencement of CIRP: 11.11.2022; List of creditors as on: 10.05.2023

List of operational creditors (Government dues) (Amount in ₹)

Sl. No.	Details of claimant	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues as may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department of Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in CoC, if applicable
1	Employees State Insurance	NA	2,44,525	2,44,525	Unsecured	No	0	0	0	0	0	0
2	Deputy Commissioner of Income Tax	NA	30,79,570	30,79,570	Unsecured	No	0	0	0	0	0	0
3	Office of the Assistant/ Deputy Commissioner of Central Tax	NA	44,44,31,680	44,44,31,680	Unsecured	No	0	0	0	0	0	0
4	Employees' Provident Fund Organization	NA	2,60,45,107	2,60,45,107	Unsecured	No	0	0	0	0	0	0
TOTAL			47,38,00,882	47,38,00,882								



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